

MESSAGE FROM LOK SABHA**Taxation Laws (Amendment) Bill, 2019**

SECRETARY-GENERAL: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary-General of the Lok Sabha:-

"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose the Taxation Laws (Amendment) Bill, 2019, as passed by Lok Sabha at its sitting held on the 2nd December, 2019.

The Speaker has certified that this Bill is a Money Bill within the meaning of Article 110 of the Constitution of India."

Sir, I lay a copy of the Bill on the Table.

REPORT OF THE COMMITTEE ON PAPERS LAID ON THE TABLE

DR. C.P. THAKUR (Bihar): Sir, I present the 158th Report (in English and Hindi) of the Committee on Papers Laid on the Table, on 'Laying of Annual Reports and Audited Accounts of Central Council for Research in Yoga and Naturopathy (CCRYN) and Bureau of Indian Standards (BIS)'.

**REPORTS OF THE DEPARTMENT-RELATED PARLIAMENTARY STANDING
COMMITTEE ON AGRICULTURE**

श्री कैलाश सोनी (मध्य प्रदेश): महोदय, मैं विभाग संबंधित कृषि संबंधी संसदीय स्थायी समिति के निम्नलिखित प्रतिवेदनों की एक-एक प्रति (अंग्रेज़ी तथा हिन्दी में) सभा पटल पर रखता हूँ:-

- (i) खाद्य प्रसंस्करण उद्योग मंत्रालय के 'राष्ट्रीय खाद्य प्रौद्योगिकी, उद्यमिता और प्रबंध संस्थान विधेयक, 2019' पर पहला प्रतिवेदन;
- (ii) कृषि एवं किसान कल्याण मंत्रालय (कृषि अनुसंधान और शिक्षा विभाग) के "आईसीएआर-राष्ट्रीय डेयरी अनुसंधान संस्थान, करनाल - कार्य निष्पादन समीक्षा" विषय पर चौसठवें प्रतिवेदन (सोलहवीं लोक सभा) में अंतर्विष्ट समुक्तियों/सिफारिशों पर सरकार द्वारा की गई कार्रवाई के संबंध में दूसरा प्रतिवेदन;